THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT—775/69] The Administration has not yet indicated the physical targets against the approved plan outlays.

(c) In fixing the outlays care has been taken to see that schemes are not adversely affected.

Claims for Import Entitlements

6552. SHRI NARENDRA SINGH MAHIDA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that the basic period allowed to the established importers of dates from Iraq for claiming their import entitlements is different from the basic period allowed for the import of the same commodity from Iran;

(b) if so, the details thereof;

(c) the reasons for following different basic periods in respect of the two countries; and

(d) the steps Government propose to taken to ensure the legitimate share of the small importers of dry fruits in the import trade of our country ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The basic period for the calculation of quotas for the import of dates from Iran is 1951-52 to 1965-66; and that for Iraq is 1956-57 to 1965-66. It is not feasible to bring about uniformity in the basic periods by extending the period for Iraq backwards to 1951-52, as it would be difficult at this point of time to verify importations made during the earlier period with reference to documentary evidence.

(d) Government have already made adequate provision for small importers of dry fruits to get their legitimate share of the trade.

गोमांस के आयात तथा निर्यात पर प्रतिबन्ध

6553. **श्री श्री गोपाल साबू :**
श्री जि० ब० सिंह :
श्री वंश नारायण सिंह :
श्री ओंकार सिंह :
श्री शारदा नन्द :
श्री कंवर लाल गुप्त :
श्री शिवचन्द्र झा :

क्या **वैदेशिक व्यापार तथा पूर्ति** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1962-63 से 1967-68 तक की अवधि में गाय की कितनी खालों तथा गोमांस का कितनी मात्रा में निर्यात किया गया;

(ख) इन वर्षों में वर्षवार गोमांस का कितनी मात्रा में आयात किया गया; और

(ग) क्या सरकार का विचार गोमांस के आयात और निर्यात पर पूर्ण रूप से प्रतिबन्ध लगाने का है ?

वैदेशिक व्यापार तथा पूर्ति मंत्रालय में उप मंत्री (श्री चौधरी राम सेवक) : (क) गाय की कच्ची खालों तथा गोमांस के निर्यात पर प्रतिबन्ध लगा हुआ है । 1962-63 से 1967-68 की अवधि गाय की में कमाई हुई खालों तथा गोजातीय पशुओं के मांस के निर्यात सम्बन्धी आंकड़े सभापटल पर रखे गये विवरण में दिये गये हैं । [**पुस्तकालय में रख दिया गया देखिये** संख्या LT—776/69]

(ख) यद्यपि गोमांस के आयात की अनुमति नहीं है तथापि 1962-63 से 1967-68 में गोजातीय पशुओं के आयात के आंकड़े सभा पटल पर रखे गये, विवरण 'ख' में दिये हैं । [**पुस्तकालय में रख दिया गया देखिये** संख्या LT—776/69]

(ग) उपर्युक्त भाग (क) तथा (ख) के सम्बन्ध में बताई गई स्थिति को देखते हुए, यह प्रश्न नहीं उठता ।